

**Pradeep Kumar Malik
Registrar General,
High Court of
Judicature
at Patna.**



**प्रदीप कुमार मलिक
महानिबंधक,
पटना उच्च न्यायालय,
पटना ।**

Letter No 31771 / File No. XXIV-63-2016/ A.D.(Apptt.)

Dated, Patna the 8th April, 2026

To,

The Director, Bihar Judicial Academy, Gaighat, Patna

**Sub : Regarding subscription of 'Divorce & Matrimonial case Monthly Journal'
for all the Principal Judge, Family Courts of Bihar.**

Sir,

With reference to the subject noted above and as per the direction of Hon'ble Committee for Sensitization of Family Court Matters, I am to request you to make available subscription of 'Divorce & Matrimonial case Monthly Journal' to the Principal Judges, Family Courts across the State of Bihar.

Yours faithfully


Registrar General

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All Communications Should be Addressed to the Registrar by Designation and not by Name